

WP(C)No.210/2010
WP(C)No.211/2010
WP(C)No.213/2010
WP(C)No.214/2010
WP(C)No.164/2010
WP(C)No.165/2010

BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

23.04.2014

Learned counsel appearing for the parties submit at the Bar that the matter in issue in these present writ petitions are likely to be settled amicably between the parties outside the Court very shortly and accordingly, they prayed for listing these cases after two weeks.

The prayer is granted.

List on *07.05.2014*.

JUDGE

Lam

MC(WP(C))No.296/2010

BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

23.04.2014

In view of the order passed today in ***WP(C)No.207/2010***, this misc. case also stands disposed of.

JUDGE

Lam

MC(WP(C))No.316/2010

BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

23.04.2014

In view of the order passed today in ***WP(C)No.207/2010***, this misc. case also stands disposed of.

JUDGE

Lam

WP(C)No.102/2012

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

23.04.2014

Mr. K Paul, learned counsel for the respondents No.9 & 10 prays for listing this case after a weeks so as to enable him to file reply in the form of additional affidavit to the queries made by this Court vide Order dated 31.03.2014 passed in the present writ petition.

The prayer is granted.

List this case on *07.05.2014*.

JUDGE

Lam

WP(C)No.200/2010
WP(C)No.201/2010
WP(C)No.202/2010

BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

23.04.2014

As prayed for by the learned counsel appearing for the parties, list these cases on *07.05.2014*.

JUDGE

Lam

WP(C)No.210/2010
WP(C)No.211/2010
WP(C)No.213/2010
WP(C)No.214/2010
WP(C)No.164/2010
WP(C)No.165/2010

BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

23.04.2014

Learned counsel appearing for the parties submit at the Bar that the matter in issue in these present writ petitions are likely to be settled amicably between the parties outside the Court very shortly and accordingly, they prayed for listing these cases after two weeks.

The prayer is granted.

List on *07.05.2014*.

JUDGE

Lam

MC(WP(C))No.316/2010

BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

23.04.2014

In view of the order passed today in ***WP(C)No.207/2010***, this misc. case also stands disposed of.

JUDGE

Lam

WP(C)No.102/2012

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

23.04.2014

Mr. K Paul, learned counsel for the respondents No.9 & 10 prays for listing this case after a weeks so as to enable him to file reply in the form of additional affidavit to the queries made by this Court vide Order dated 31.03.2014 passed in the present writ petition.

The prayer is granted.

List this case on *07.05.2014*.

JUDGE

Lam

WP(C)No.200/2010
WP(C)No.201/2010
WP(C)No.202/2010

BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

23.04.2014

As prayed for by the learned counsel appearing for the parties, list these cases on *07.05.2014*.

JUDGE

Lam